Assembly Business Starred Assembly Question No. *59

From

The Additional Chief Secretary to Government of Haryana, Development & Panchayats Department, Chandigarh.

To

The Secretary, Haryana Vidhan Sabha, Chandigarh.

Memo No. PRC/2023/ 6003

Dated: 25 08 2023

Subject :-

Starred Assembly Question No. 59 asked by Sh. Shamsher Singh Gogi (Assandh). (Listed on 29.08.2023).

Please find enclosed 25 copies of Reply (both in English and Hindi) to the Starred Assembly Question No. 59 asked by Sh. Shamsher Singh Gogi (Assandh). This question is listed on 29.08.2023.

DA: As above.

Executive Engineer,
for Additional Chief Secretary to Government of Haryana,
Development & Panchayats Department,
Chandigarh.

Endst. No. PRC/2023/16004-13

Dated: 25 8 33

Copies of above reply (as mentioned against each) are forwarded to the following for information and necessary action please:-

1	The Private Secretary to Chief Minister, Haryana, Chandigarh	15 Copies
2	The Private Secretary to Development & Panchayats Minister, Haryana,	10 Copies
	Chandigarh	
3	The Chief Secretary to Government of Haryana (Pol .Branch).	6 Copies
4	The Secretary to Governor of Haryana, Chandigarh	2 Copies
5	The Private Secretary to Chief Secretary to Haryana, Chandigarh	2 Copies
6	The Director, Public Relation Department, Haryana, Chandigarh	5 Copies
7	The Private Secretary to Additional Chief Secretary to Government of	1 Copy
	Haryana, Development & Panchayats Department	
8	The Deputy Director Legal, Development & Panchayats Department	1 Copy
9	PS to Director General, Development & Panchayats Department	1 Copy

DA: As above.

Executive Engineer, for Additional Chief Secretary to Government of Haryana, Development & Panchayats Department,

Chandigarh.

Details Regarding Construction of Open-Air Gyms

*59. SH. SHAMSHER SINGH GOGI (Assandh):

Will the Development and Panchayats Minister be pleased to state:-

- a) the total number of construction work of the open-air gyms started by the Government in Assandh Assembly Constituency from April, 2022 to July, 2023 togetherwith the block-wise details thereof;
- b) the time by which the abovesaid works are likely to be completed togetherwith the details thereof; and
- c) whether it is a fact that the construction work of the open-air gyms has not been started by the Government in some blocks of Assandh Assembly Constituency; if so, the reasons therefor togetherwith the time by which the construction work of abovesaid gyms is likely to be started?

DEVENDER SINGH BABLI, DEVELOPMENT & PANCHAYATS MINISTER

- a) Sir, no construction work for any open-air gym has been undertaken in Assandh Assembly Constituency from April, 2022 to July, 2023. Instead of open-air gyms, indoor gyms are being planned to be established in the existing buildings of the villages but till now resolutions have been received from six Gram Panchayats for establishment of Indoor Gyms in Assandh Assembly Constituency. These works are under process of tendering.
- b) After allotment of tender, civil work to repair/upgrade the existing buildings will be completed within six months. Equipments & fitting would be installed after finalisation of rate contract.
- c) As (a) and (b) above.

ओपन एयर जिम के निर्माण के संबंध में ब्यौरा

*59 श्री शमशेर सिंह गोगी (असंध) :

क्या विकास एवं पंचायत मंत्री कृपया बताएंगे कि :-

- (क) असंध विधानसभा निर्वाचन क्षेत्र में अप्रैल, 2022 से जुलाई, 2023 तक सरकार द्वारा कुल कितने ओपन एयर जिमों का निर्माण कार्य शुरू किया है तथा इनका खंड वार ब्यौरा क्या है;
- (ख) उपरोक्त कार्य कब तक पूरा किये जाने की संभावना है तथा उसका ब्यौरा क्या है ; तथा
- (ग) क्या यह तथ्य है कि असंध विधानसभा निर्वाचनक्षेत्र के कुछ खंडों में सरकार द्वारा ओपन एयर जिम का निर्माण कार्य शुरू नहीं करवाया गया है; यदि हां, तो उसके कारण क्या है तथा उपरोक्त जिमों का निर्माण कार्य कब तक शुरू किये जाने की संभावना है?

देवेंद्र सिंह बबली, विकास एवं पंचायत मंत्री

- (क) श्रीमान् जी, अप्रैल, 2022 से जुलाई, 2023 तक असंध विधानसभा क्षेत्र में किसी भी ओपन—एयर जिम के लिए कोई निर्माण कार्य नहीं किया गया है। ओपन—एयर जिम की जगह, मौजूदा भवनों में इन्डोर जिम स्थापित करने की योजना बनाई जा रही है। असंध विधानसभा क्षेत्र में इन्डोर जिम की स्थापना हेतु अब तक छः ग्राम पंचायतों प्रस्ताव प्राप्त हो चुके हैं। यह कार्य निविदा प्रक्रियाधीन हैं।
- (ख) निविदा आंवटन उपरान्त, मौजूदा भवनों की मुरम्मत / उन्नयन का सिविल कार्य छः माह के अंदर पूरा किया जाएगा। रेट कान्ट्रैक्ट को अन्तिम रूप देने उपरान्त उपकरण तथा फिटिंग की जाएगी।
- (ग) उक्त (क) एवं (ख) के अनुसार।